

Date _____ Office Report _____

Orders _____

R.P. No. 41/98
 Filed by Respondent,
 put up in
 constitutional

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Dated: 20.7.98 (24)

Applicant by Mr. M. S. Ramamurthy.
 Respondents by Mr. V. S. Masurkar.

On the request of Mr. Masurkar
 adjourned to 10.8.98.

(D.S. Bawej)
 (D.S. Bawej)
 M.L.A.

(R.C. Vaidyan)
 (R.C. Vaidyan)
 NC

Per Tribunal

Date: 10/8/98

Applicant in person - by Mr. Ramamurthy
 Advocate / Respondent by Mr. Masurkar

Council. One on

The matter adjourned to 24/8/98
 for a RA 4/98

Dy. Registrar